

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No.619 of 1989

This 28th day of February, 1994

Hon'ble Mr. J.P. Sharma, Member (J)
Hon'ble Mr. B.K. Singh, Member (A)

Bachan Singh,
S/o Shri Sujan Singh,
T-1, Chitral Lines,
Kirby Place,
Delhi Cantt. 110010

..... Applicant

By Advocate: Shri K.K. Rai

VERSUS

1. Canteen Stores Department, through
Office of Regional Manager,
(West) T. Chitral Lines,
Delhi Cantt.-110010
2. Canteen Stores Department,
ADELPHI
119. M.K. Road,
Bombay - 400020

..... Respondents

By Advocate: Shri M.L. Verma

O R D E R (Oral)

(By Hon'ble Mr. J.P. Sharma, M(J)

The applicant in this application has prayed for relief for a direction to the respondents for appointment on 'equal pay for equal work' w.e.f. date he joined the service with the respondents, i.e. 29.5.1982 as Mazdoor.

2. The respondents in their reply have opposed the grant of relief. Shri K.K. Rai, learned counsel, appeared for the applicant and did not press the application.
3. In view of the facts and circumstances the application is dismissed as not pressed leaving the parties to bear their own costs.

(B.K. Singh)
Member (A)

(J.P. Sharma)
Member (J)